

F.No.01(01)/Roster/CESTAT/2017
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 02.08.2017

ORDER NO. 105 of 2017

Hon'ble President is pleased to partially modify the sitting notified vide **order no. 101/2017 for CESTAT Delhi** to the extent indicated below :-

On 03.08.2017 at 2.30 p.m. Hon'ble Shri S.K. Mohanty, Member (J) and Hon'ble Shri Ashok K. Arya, Member (T) will hear the following part-heard matters :

C/52005-52008/2014-Cus(DB)

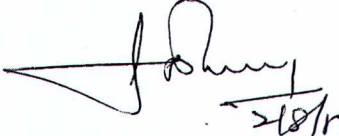
On 04.08.2017 Hon'ble Justice Dr. Satish Chandra, President and Hon'ble Sh. Ashok K. Arya, Member (Technical) will hear following ROM applications after the regular Division Bench is over :

E/ROM/50054, 50148-50149/17 and others
ST/ROM/50339/2017

On 04.08.2017 at 2.30 p.m. Hon'ble Shri S.K. Mohanty, Member (J) will hear the following part-heard matters :

E/1190/2012-SM
E/53386-53387/2015

By Order



(A.Mohan Kumar)
Registrar

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2/8/17


Dy. Registrar